1998), promulgated by the President on the 21st January, 1998. [Placed in Library. See No. LT-13/981

- (12) The Representation of the People (Amendment) Ordinance, 1998 (No. 3 of 1998), promulgated by the President on the 22nd January, 1998. [Placed in Library., See No. LT-14/981
- (13) The Contingency Fund of India (Amendment) Ordinance, (No. 4 of 1998), promulgated by President on the 24th January, 1998. [Placed in

Library. See No. LT-15/98].

THIRD REPORT OF THE RAILWAY CONVENTION COMMITTEE (1996)

SECRETARY-GENERAL: Sir, I beg to lay on the Table a copy (in English and Hindi) of the Third Report of the Railway Convention Committee (1996) on 'Rate of Dividend for 1997-98 and other Ancillary Matters' which was presented in the 11th Lok Sabha on December 2, 1997 before its dissolution.

INTERIM BUDGET (RAILWAYS) 1998-99

रेल मंत्री (श्री नीतीश कमार): माननीय सभापति जी, मैं आपकी आज़ा ते 1998-99 के वर्ष के लिए रेलवे के संबंध में भारत सरकार की अनुमानित आय तथा व्यय का एक विवरण (अंग्रेजी तथा हिन्दी में) सभा-पटल पर रखता हं। [पुस्तकालय में रखी गई। देखिए संख्या एल॰ टी॰ 16/98]

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS) 1997-98

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR): Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants (Railways) for the vear 1997-98.

[Placed in Library. See No. LT-17/98]

INTERIM BUDGET (GENERAL). 1998-99

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, I bcg to lay on the Table a statement (in English and Hindi) of the estimated and expenditure of the Government of India for the year 1998-99 (Annual Financial Statement).

[Placed in Library. See NO LT-18/98].

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL), 1997-98 (MARCH, 1998)

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, I bcg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants (General), 1997-98 (March, 1998).

[Placed in Library. See No. LT. 19/98]

MR. CHAIRMAN: The House stands adjourned till 11 a.m. on Friday, the 27th March, 1998.

> The House then adjourned at twenty minutes past three of the clock till eleven of the clock on Friday, the 27th March, 1998.